

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1	IA 177/18 in DFR No. 36/18 (IA 177/18 – for delay in filing)	Paschimanchal Vidyut Vitran Nigam Ltd. & Anr. Vs. M/s. Parmarath Iron Pvt. Ltd. & Anr.	36/2018 Dated 04/01/2018	29/01/2018	Tushar Dixit for R-1	12/02/2018 Court-II
2	IA 179/18 in DFR No. 67/18 (Review Petition) in A No. 226/16 (IA 179/18 –for delay in filing)	Adani Transmission (India) Ltd. Vs. Central Electricity Regulatory Commission & Ors.	67/2018 Dated 05/01/2018	29/01/2018		12/02/2018 Court-I
3	A No 34/18 & IA 181/18 (IA 181/18 – for exemption from filing certified copy of the impugned order)	Gujarat Urja Vikas Nigam Ltd. Vs. Central Electricity Regulatory Commission & Ors.	4421/2017 Dated 21/12/2017	29/01/2018		12/02/2018 Court-II
4.	A No 35/18	Rajasthan Sun Technique Pvt. Ltd. Vs. Central Electricity Regulatory Commission & Ors.	4257/2017 Dated 08/12/2017	29/01/2018		13/02/2018 Court-II
5.	IA 186/18 & IA 185/18 in DFR No. 186/18 (IA 186/18 – for leave to file the appeal & IA 185/18 – for delay in filing)	Damodar Valley Power Consumers' Association Vs. Central Electricity Regulatory Commission & Ors.	186/2018 Dated 15/01/2018	30/01/2018		13/02/2018 Court-II
6.	IA 189/18 & IA 187/18 & IA 190/18 in DFR No. 4423/17 (IA 189/18- for urgent listing & IA 187/18 – for leave to file the appeal & IA 190/18 – for delay in re-filing)	Dr. Virendra Kumar Bhatnagar & Anr. Vs. Karnataka Electricity Regulatory Commission & Anr.	4423/2017 Dated 21/12/2017	30/01/2018		15/02/2018 Court-II

7.	IA 182/18 in DFR No. 4400/17 (IA 182/18 – for delay in filing)	Jindal India Thermal Power Ltd. Vs. Central Electricity Regulatory Commission & Ors.	4400/2017 Dated 19/12/2017	31/01/2018		15/02/2018 Court-II
8.	IA 176/18 in DFR No. 65/18 (IA 176/18 – for delay in filing)	The Tata Power Company Ltd. (Distribution) Vs. Maharashtra Electricity Regulatory Commission.	65/2018 Dated 05/01/2018	31/01/2018		13/02/2018 Court-I
9.	IA 193/18 in DFR No. 4432/17 (IA 193/18 – for delay in filing)	UJVNL Vs. Uttarakhand Electricity Regulatory Commission & Anr.	4432/2017 Dated 22/12/2017	01/02/2018		16/02/2018 Court-II
10.	36/18 & IA 192/18 (IA 192/18 - for stay)	The Tata Power Company Ltd. (Distribution) Vs. Maharashtra Electricity Regulatory Commission & Anr.	168/2018 Dated 12/01/2018	01/02/2018	Parinay Deep Shah for R-2	13/02/2018 Court-I
11.	IA 195/18 in DFR No. 223/18 (IA 195/18 – for delay in filing)	Ultratech Cement Ltd. Vs. Gujarat Electricity Regulatory Commission & Anr.	223/2018 Dated 18/01/2018	02/02/2018		16/02/2018 Court-II

Dated: 07/02/2018

By Order


Dy. Registrar